

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
Original Application No.196/2024(WZ)**

Charan Ravindra Bhatt

... Applicant

v/s

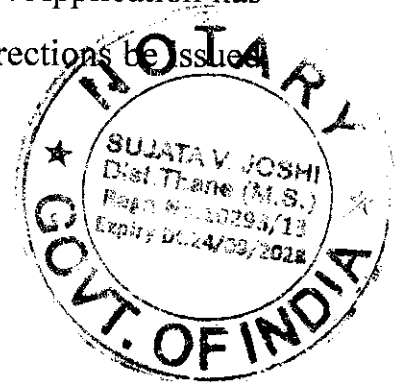
Metropolitan Commissioner,  
MMRDA & Anr.

... Respondents

**Affidavit in Reply on behalf of Respondent No.3-Maharashtra  
Pollution Control Board.**

I, Anand N. Katole, Aged-Adult, Occupation-Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Thane-II i.e. Respondent No. 1, having office at Plot No. P 30, 5<sup>th</sup> Floor, Office Complex Building, Wagle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby solemnly affirm and state as under :-

1. I say that I am the Sub Regional Officer Of Respondent No.3-MPCB, Thane-II and am authorized to affirm the present reply affidavit on its behalf. I have examined the relevant records available in my office in respect of the above matter and am affirming the present Reply Affidavit based on the same.
2. At the outset, it is submitted that the present Application has been filed by the Applicant praying that directions be issued



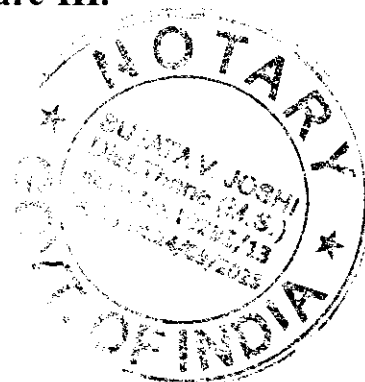
to Respondent No.2 -Vasai Virar City Municipal Corporation (VVCMC) to stop the discharge of water into Nalla (drain), which is treated in Bolinj STP-2 & it be directed to be used for all current and future private and government projects.

3. I say and submit that the Respondent Board has granted Renewal of Consent dated 8/9/2021 for STP of capacity 30 MLD at Bolinj Village for collection, treatment and disposal of domestic effluent, subject to certain terms and conditions, which is valid upto 31/1/2026, wherein, one of the condition that the treated effluent shall be disposed after proper disinfection on land for gardening, irrigation, road side plantation, curing water for construction, MSW facility for spraying purpose and all other non-portable, non tangible water uses etc. A copy of Renewal of Consent dated 8/9/2021 is enclosed as an **Annexure-I**.
4. I say and submit that in order to verify the compliance of consent conditions, the Officials of Respondent No.3-MPCB at Thane visited the site of Bolinj STP on 8/11/2024 and on the basis of non-compliances observed during the said visit, the Respondent No.3-MPCB has issued Show Cause Notice to Respondent No.2-VVCMC vide letter dated 29/11/2024. Copy of Show Cause Notice dated 29/11/2024 is enclosed as an **Annexure-II**.



5. I say and submit that in order to verify the present status, the the Officials of Respondent No.3-MPCB at Thane visited the site of Bolinj STP on 25/2/2025 and observed as under:

- (i) The STP was found in operation. The Capacity of STP is 30 MLD
- (ii) Partly treated sewage from Outlet is being directly discharged into a creek via Kaccha Nalla.
- (iii) The municipal authority is using partially treated sewage effluent for road cleaning, divider cleaning, and VVMC gardening purposes.
- (iv) The STP authority has installed an online monitoring system in accordance with consent condition No. 8; however, the system displays a reading of COD -47.12 mg/l, BOD-9.42 mg/l, pH-7.51, TSS-7.62, total nitrogen -2.01, NH4 -N- 11.4 needs to be calibration and is not connected to the MPCB server.
- (v) Vasai-Virar Municipal Corporation authority has provided an MBBR technology-based STP with a capacity of 30 MLD. The system includes a settling chamber, mechanical grit screen, manual fine screen, grit separator, Bio Reactor-1, Bio Reactor-2, an MBBR unit, a clarifier, and two decanters (each equipped with a 7.5 HP electric motor), along with a chlorine dosing tank. A copy of inspection report dt.25/02/2025 is enclosed as an **Annexure-III**.



6. I say and submit that it is the primary responsibility of the Respondent No.2-VVCMC to utilize and reuse the water being treated at Bolinj STP to be used for other non-potable purposes.

Solemnly affirmed on this 19<sup>th</sup> day of March 2025 at Thane.

For and on behalf of  
Maharashtra Pollution  
Control Board,



(Anand N. Katole)  
Sub-Regional Officer, Thane-II

Date: 19/03/2025  
Place: Thane

